

**BANAMALI NAIK VS. UOI & ORS.**

Hearing Sl. No. 26  
O.A. No. 1114 of 2012

Date of order - 21st July, 2016

**C O R A M**

HON'BLE SHRI R.C.MISRA, MEMBER(A)  
HON'BLE SHRI S. K. PATTNAIK, MEMBER(J)

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No one appears for the applicant. Shri S.Behera, learned Sr. C.G.S.C. is present and heard.

On 18<sup>th</sup> July, 2016, when this case was listed, a last chance was granted to the learned counsel for the applicant to argue his case. In spite of this specific order, today also none is present on behalf of the applicant. It is seen that on previous occasions also, the applicant has not been regularly appearing, therefore, since the applicant is no longer interested in pursuing this matter, the same is dismissed in default for non-prosecution.

The Original Application is disposed of accordingly.

  
MEMBER (J)

  
MEMBER(A)